

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.212 – IA 220 of 2022
Item No.213 – IA 316 of 2022
Item No.214 – IA 1133 of 2022
In
CP(IB) 397 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

M/s Abhinandan Multitrade Pvt Ltd & Anr
V/s
M/s KSL & Industries

.....Applicant

.....Respondent

Order delivered on 18/10/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Varun Sharma, Adv.
For the Respondent : Mr. Saumitra Chaturvedi, Adv.
For the RP : Ms. Kriti Arjun Sheth, Ld. Adv. a.w.
RP, Mr. Kiran Shah, PCA present in person

ORDER

IA 220 of 2022, IA 316 of 2022 & IA 1133 of 2022

Ld. Counsel Mr. Varun Sharma appears for the applicant. Ld. Counsel Mr. Arjun Sheth appears for the Resolution Professional. Ld. Counsel for the applicant seeks time to file rejoinder. Ld. Counsel for the Resolution Professional also seeks adjournment.

At the request of both sides, matter stands adjourned to 04.12.2023

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)